

12.23 hrs.

PAPERS LAID ON THE TABLE

National Cooperative Development Corporation (First Amendment) Rules

THE MINISTER OF FOOD AND AGRICULTURE AND LABOUR, EMPLOYMENT AND REHABILITATION (SHRI JAGJIWAN RAM): I beg to lay on the Table a copy of the National Cooperative Development Corporation (first Amendment) Rules, 1969, published in Notification No. G. S. R. 2144 in Gazette of India dated the 4th October, 1969 (English version) and G. S. R. 2596 in Gazette of India dated the 8th November, 1969 (Hindi version), under sub-section (3) of section 22 of the National Cooperative Development Corporation Act, 1962. [*Placed in library.* See No. LT-1997/69]

Certified Accounts of Indian Institute of Technology, Kanpur

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V. K. R. V. RAO): I beg to lay on the Table a copy of the Certified Accounts of the Indian Institute of Technology, Kanpur for the year 1967-68 along with the Audit Report thereon, under sub-section (4) of section 23 of the Institute of Technology Act, 1961. [*Placed in library.* See No. LT-1998/69]

Cinematograph (Censorship) Third and Fourth Amendment Rules etc.

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING, AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI SHER SINGH): On behalf of Shri Satya Narayan Sinha,

I beg to lay on the Table :

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 8 of the Cinematograph Act, 1952 :

- (i) The Cinematograph (Censorship) Third Amendment Rules, 1969, published in Notification No. G. S. R. 2062 in Gazette of India dated the 30th August, 1969.

- (ii) The Cinematograph (Censorship) Fourth Amendment Rules, 1969, published in Notification No. G. S. R. 2257 in Gazette of India dated the 20th September, 1969. [*Placed in library.* See No. LT-1999/69]

- (1) A copy of the Fourth statement showing decisions taken on one more recommendation of the Committee on Broadcasting and Information Media on Documentary Films and Newsreels. [*Placed in library.* See No. LT-2000/69]

Metalliferous Mines (Second Amendment) Regulations and Employees' Provident Funds (Fourth Amendment) Scheme

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAGHU RAMAIAH): On behalf of Shri Bhagwat Jha Azad,

I beg to lay on the Table :

- (1) A copy of the Metalliferous Mines (Second Amendment) Regulations, 1969, published in Notification No. G. S. R. 2293 (English version) and G. S. R. 2294 (Hindi version) in Gazette of India dated the 27th September, 1969, under sub-section (7) of section 59 of the Mines Act, 1952. [*Placed in library.* See No. LT-2001/69]
- (2) A copy of the Employees' Provident Funds (Fourth Amendment) Scheme, 1969, published in Notification No. G. S. R. 1927 in Gazette of India dated the 16th August, 1969, under sub-section (2) of section 7 of the Employees' Provident Fund Act, 1952. [*Placed in library.* See No. LT-2002/69]

Notifications under the Salar Jung Museum Act etc.

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRIMATI JAHANARA JAIPAL SINGH): On behalf of Shri Bhakt Darshan,

I beg to lay on the Table :

- (1) A copy each of the following notifications under sub-section (3) of